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Date: 24/08/2025

Muraharirao Surya Sundara Patnaik Simhagiri Vs Balaga Sridhara Rao, S/O. Late Sriramulu & Ors.

Court: Andhra Pradesh High Court - Amaravati

Date of Decision: Jan. 20, 2025

Acts Referred: Bharatiya Nagarik Suraksha Sanhita, 2023 â€" Section 430, 528

Negotiable Instruments Act, 1881 â€" Section 138, 148

Code Of Criminal Procedure, 1973 â€" Section 389, 389(1), 389(3)

Hon'ble Judges: B V L N Chakravarthi, J

Bench: Single Bench

Advocate: T Lakshmi Narayana

Final Decision: Disposed Of

Judgement